


For information of Nationalized banks

SUPREME COURT OF INDIA  
CASH & ACCOUNTS-II

This is for information that the following fixed deposits, maturing during the period from 01.01.2017 to 15.01.2017 will be available to nationalized banks for the period indicated against each of them. Nationalised banks are invited to offer highest rate of interest for these deposits.

<b>Srl. No.</b>	<b>FDR Amount</b>	<b>Maturity date</b>	<b>Period for further renewal</b>
1	Rs.3,22,661/- + interest	01.2017	Six months
2	Rs3,17,705/- + interest	06.01.2017	One year
3	Rs.16,67,000/- + interest	08.01.2017	Six months
4	Rs.15,00,000/- + interest	09.01.2017	Two years.
5	Rs.16,94,737/- + interest	12.01.17	91 days
6	Rs.1,99,73,213/-, plus interest	13.1.2017	One year
7	Rs.1,02,92,096/- + interest	13.01.2017	Six months
8	Rs.5,69,224/- + interest	15.01.2017	Six months

Dated: 15.12.2016

  
P.S.N. MURTHY)  
A.R.-cum-D.D.O.  
Supreme Court of India